

it is not possible to give State-wise Indices of Real Earnings.

However, Indices of Real Earnings on All-India basis for Manufacturing and Mining Sector on base (1961=100) are already given for 1971 and 1972 in statement No. I laid on the Table of the House. [Placed in Library. See No. LT-11146/76].

Increase in Workers' Earnings after Emergency

1009. SHRI S. R. DAMANI: Will the Minister of LABOUR be pleased to state:

(a) the number of man-days lost in the organised sector of industry as a whole after declaration of Emergency and how it compares with the same period in the previous year;

(b) the number of man-days lost specifically in heavy engineering, textile and jute industries; and

(c) whether workers' earnings have increased since the Emergency and, if so, the extent thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) to (c). A statement is laid on the Table of the Sabha [Placed in Library. See No. LT-11147/76]

Inadequate Medical Facilities in new trans-Yamuna Resettlement Colony

1010. SHRI B. S. BHAURA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Government's attention has been drawn to the incidents leading to death in the new trans-Yamuna resettlement Colony due to inadequate medical facilities; and

(b) if so, the measures being taken to provide them prompt and adequate medical facilities?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) No such incidents have come to the notice of Government.

(b) Question does not arise. However, the following 3 dispensaries have been recently opened by District Administration, so far, in new trans-Yamuna resettlement colonies to provide medical facilities:—

- (1) Kalyan Puri Dispensary.
- (2) Trilok Puri Dispensary.
- (3) Khichri Pur Dispensary.

Expansion Programmes for Bhilai and Bokaro Steel Plants

1011. SHRI S. A. MURUGANAN-THAM:
SHRI CHANDRA SHEKHAR SINGH:

Will the Minister of STEEL AND MINES be pleased to state

(a) whether the Secretary in the Ministry of Steel had been to Moscow recently to hold talks on expansion programmes of Bhilai and Bokaro Steel Plants; and

(b) if so, the outcome thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) and (b) A three-member delegation headed by the Secretary, Department of Steel had visited USSR in July 1976 at the invitation of the State Committee for Foreign Economic Relations of the Government of USSR. The opportunity was utilised to discuss with the concerned Soviet Government Ministries and organizations, important matters like Indian participation in third-country projects, collaboration in Research and Development in the steel sector, some matters concerning the steel plant expansion work going on at Bokaro and Bhilai, etc. It was also

agreed that further discussions should take place in detail on specific topics by experts of the two sides shortly.

World Bank Loan for Family Planning

1012. SHRI JAGANNATH MISHRA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Government have sought loan from the World Bank for family planning programme; and

(b) if so, the response of the bank?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A K M ISHAQUE): (a) and (b). A population Project aided by International Development Association of the World Bank is already in operation in India. The International Development Association has provided a credit of \$21.2 million on their normal terms viz., 3/4th of 1 per cent as service charges and repayment of loan over 50 years including a grace period of 10 years. Government of Sweden also co-finances this project with an aid of \$10.6 million. The Government of India will finance all regular operational costs i.e. those within the Government of India pattern in Project Districts. The funds provided by IDA, and Sweden will be utilised for additional facilities to be provided under the Project in six districts of Uttar Pradesh (viz Lucknow, Sultanpur, Rai Bareilly, Partapgarh, Muzzafarnagar and Saharanpur) and five districts of Karnataka (viz., Bangalore, Tumkur, Shimoga Kolar and Chitradurga). The project is a time bound one for five years and is in progress since 1st April, 1973.

परिवार नियोजन के बारे में दिल्ली प्रशासन के परिपत्र

1013. श्री राजाबख्शर हासनी : क्या स्वास्थ्य और परिवार नियोजन मंत्री यह बताये की कृपा करेंगे कि :

(क) क्या भारत सरकार ने दिल्ली के स्वास्थ्य विभाग में काम करने वाले डाक्टरों तथा कर्मचारियों में परिवार नियोजन सम्बन्धी एक फार्म के रूप दिनांक: 16 और 18 जून, 1976 के परिपत्र परिचालित किये है ;

(ख) यदि हां, तो कम्बन्धी रूप रेखा क्या है ; और

(ग) उन पर सरकार की क्या प्रतिक्रिया है ?

स्वास्थ्य और परिवार नियोजन मंत्रालय में उप मंत्री (श्री ए० के० एच० सहाय) :

(क) भारत सरकार ने परिवार नियोजन के सम्बन्ध में 16 जून, तथा 18 जून, 1976 का कोई भी परिपत्र तथा तत्सम्बन्ध फार्म परिचालन नहीं किया है। किन्तु 28 जून, 1976 को परिवार नियोजन विभाग द्वारा भारत सरकार के सभी राज्यों के नाम एक अधिसूचना जारी की गयी थी जिसमें केन्द्रीय सरकार के सभी कर्मचारियों से कुछ सूचना देने को कहा गया था।

(ख) इस फार्म में यह सूचना मांगी गई थी कि —

- (1) सरकारी कर्मचारी की वैवाहिक स्थिति क्या है ;
- (2) सरकारी कर्मचारी और उनके पति/पत्नी का क्या उम्र है ;
- (3) उनके कितने जीवित बच्चे हैं ;
- (4) अन्तिम बच्चे की क्या उम्र है ; और
- (5) क्या वह किसी परिवार नियोजन के तरीके को अपना रहा है, इत्यादि।

इस सूचना का माध्यम उन पत्र-व्यवहारों के माध्यमों को इकट्ठा करके उनको विश्लेषण करना था जो प्रजननशील आयु-वर्ष में आते